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Central Administrative Tribunal, Principal Bench

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RA. No. 211/2000 Th

O.A. 1245/93 and CP No. 234/99

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New Delhi, this the 20th day of July, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Mr. O.S. Chopra  
S/o Late Shri M.S. Chopra  
R/o 1/13, Type IV, Aryabhat Enclave, Ashok Vihar-III,  
Delhi-52. .. Review Applicant

Versus

1. Delhi Administration through its Secretary, Directorate of Training & Technical Education, Rouse Avenue, New Delhi, Now at Kasturba Polytechnic Campus, Near T.V. Tower Pitampura, Delhi.
2. Secretary, MHRD, GOI, Shastri Bhawan, New Delhi.
3. Secretary (UPSC), Dholpur House, Shahjahan Road, New Delhi. ... Respondents

ORDER BY CIRCULATION

By Hon'ble Mr. Kuldip Singh, Member (J)

RA No.211 of 2000 has been filed by the applicant for review of the order passed in OA No.1245 of 1993 and C.P. No.234 of 1999 on 8.2.2000.

2. The applicant has tried to reagitate the same very grounds which he had raised in the OA as well as in CP. All the grounds taken in the RA were considered at great length by the Tribunal while deciding the O.A. as well as C.P.

3. After going through the RA, we do not find any error apparent on the face of the record warranting a review of our order under Order XLVII Rule 1 CPC. In the circumstances, the RA is rejected.

*Kul*  
( Kuldip Singh)  
Member (J)

*Adige*  
( S.R. Adige )  
Vice Chairman(A)

/Rakesh

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